

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 78

ANSWERED ON 04.12.2023

BALANCE COST OF PHASE I OF POLAVARAM IRRIGATION PROJECT

78. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that State Government of Andhra Pradesh has submitted a proposal indicating the balance cost for phase I of the Polavaram Irrigation project, i.e., for water storage upto EL 41.15 m, as Rs. 17,144 crore;
- (b) if so, details thereof including the date of submission of proposal and specific demand made, if any;
- (c) whether Government has taken any decision regarding the proposal;
- (d) if so, details thereof; and
- (e) if no decision is taken in this regard, reasons for the same?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Vide letter dated 05.06.2023, Government of Andhra Pradesh (GoAP), has submitted requirement of balance cost for phase-I, i.e., for water storage upto EL 41.15m, of the Polavaram irrigation project (PIP) for Rs. 17,144.06 crore to Polavaram Project Authority (PPA) under this Ministry.

Subsequently, vide letter dated 02.08.2023, GoAP has submitted an updated revised cost estimate (RCE) for phase I of the PIP for an amount of Rs. 37,059.00 crore to Central Water Commission (CWC) under this Ministry. This includes requirement of Rs. 19,517.36 crore for balance cost of phase-I, component-wise break-up for which is given below:

- i. Rs. 10,022.17 crore for balance head-works.
- ii. Rs. 1,225.80 crore for balance work of left main canal.
- iii. Rs. 412.81 crore for balance work of right main canal.
- iv. Rs. 7,856.58 crore for balance work of land acquisition and resettlement & rehabilitation.

(c) to (e) A detailed techno-economic assessment of the requirements projected by GoAP have been undertaken by PPA and CWC. The recommendations of CWC are required to be endorsed by Government of India. As a first step in this regard, a revised cost committee has been set up by this Ministry.
